

High Court of Karnataka,
Bengaluru,
Dated: 14th May 2019

NOTIFICATION NO. HCDB – 61 / 2019

Hon'ble Mr.Justice P.B.Bajanthri will sit in Video Conference Hall at Kalaburagi Bench at 2.30 PM on Wednesday the 15th May 2019 and take up RP No.100023/2019 in RPFC No.100145/2017 pertaining to Dharwad Bench, through Video Conference.

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial) I/c

C.C. To:

The Addl. Registrar General,
High Court of Karnataka,
Dharwad Bench.